

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

C.P. (IB)/4187(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **Srei Infrastructure Finance Limited**

Vs

Supreme Infrastructure Bot Pvt Ltd

For FC : Adv. Rohit Gupta a/w Adv. Darshit Darve, Adv. Harshad Vyas
i/b AVP Partners

For CD : Adv. Ashish Pyashi a/w Adv. Avinash Khanolkar
i/b Adv. Avinash Khanolkar

Section 7 of IBC

ORDER

1. Counsel for FC has tendered written submissions and provided valid AFA of the IP.
2. Counsel for CD submits that he would file written submissions during the course of the day. In view of the above, **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)